THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 24th April, 2025

No. HC.XXXVII-36/2025/121/R.Cell #### The following employees of the Principal Seat of the Gauhati High Court, who are eligible for consideration for promotion to the post of Judicial Assistant as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 are directed to appear in the Limited Departmental Examination (LDE) schedule to be held on 24.05.2025 (Saturday) from 10.00 am onwards in the Conference Hall of the New Building, 2nd Floor, Gauhati High Court.

SI. No	Roll	Name of the Staff	Designation	Section
1.	101	Sri Bharat Chandra Das	Record Assistant	Despatch
2.	102	Sri Ram Jee Ray	Multi Tasking Staff	Attached with Court Officer-II
3.	103	Smti Damayanti Daimary	-do-	Accounts
4.	104	Sri Ratul Das (1)	-do-	Writ Appeal
5.	105	Sri Himangshu Malakar	-do-	Filing
6.	106	Sri Rabindra Boro	-do-	Attached with Court Officer-I
7.	107	Md Jakir Hussain	-do-	Filing
8.	108	Smti Baby Roy	-do-	Civil Appeal (Second Appeal)
9.	109	Sri Dharani Boro	-do-	Attached with Court Officer-I
10.	110	Sri Nguronei Hangsing	-do-	Establishment
11.	111	Sri Manoj Kalita	-do-	Secretariat of Registrar General
12.	112	Sri Dudul Konwar	-do-	Copying

13.	113	Sri Ratul Das (2)	-do-	Criminal Revision
14.	114	Sri Sujit Paul	-do-	Paper Book
15.	115	Sri Chandan Deka	-do-	Attached with Court Officer-I
16.	116	Sri Deep Sonowal	Court Keeper	Secretariat of Registrar General
17.	117	Sri Dipankar Sarma	Electrical Assistant	Attached with Court Officer-II
18.	118	Sri David Momin	Multi Tasking Staff	Judge's Library
19.	119	Sri Milon Malakar	-do-	Protocol

(Above list is not as per seniority)

The LDE (i.e. Written Examination and Skill Test on Computer) will be conducted as per the scheme issued vide this Registry's notification No. HC.V-71/2013/435/Estt dated 14.06.2016. All the candidates are directed to report at the venue by 09.30 AM positively on that day.

By order,

REGISTRAR (ADMINISTRATION)

Memo No. HC.XXXVII-36/2025/121A/R.Cell Copy for information and necessary action to:

Dated 24.04.2025

- 1. The Registrar General, Gauhati High Court, Guwahati.
- 2. The Registrar (Vig. /Judl./Estt.), Gauhati High Court, Guwahati.
- The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Joint Registrar,..... Gauhati High Court, Guwahati.
- 5. The Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
- 6. The Deputy Registrar,..... Gauhati High Court, Guwahati.
- 7. The Assistant Registrar,....., Gauhati High Court, Guwahati.
- 8. The Court Manager, Gauhati High Court, Guwahati.

- 9. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "Notification dated 24/1/25 regarding schedule of the LDE in connection with promotion to the post of Judicial Assistant from the Non-Ministerial Grade-III and Grade-IV staff in the Principal Seat of the Gauhati High Court" under the tab "promotion/transfer of High Court Employees".
- 10. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 11. Sri Bikash Kumar Sarma, Programmer, Gauhati High Court, Guwahati with a direction to make necessary arrangement for the Skill Test.
- 12. The AO(J),..... Gauhati High Court, Guwahati.
- 13. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 14. The persons concerned.
- 15. The Gauhati High Court Notice Board (Old Block/New Block).

16. The Order file.

REGISTRAR (ADMINISTRATION)